

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 &
IA NO. 203 & 204 OF 2015**

Dated: 31th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Samalkot Power Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran &
Mr. Subham Arya for R-2

ORDER

Counsel for the Appellant is not present.

List the matter on **28.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**